

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

NOTIFICATION.

Dated Shillong, the 28th September, 2018.

No. LR (A) 32/92/Pt.IV/66– The Governor of Meghalaya is pleased to accept the resignation tendered by Smti. Suzzanna K. Nongrum, Special Public Prosecutor, Nongpoh appointed vide this Department's letter No. LR (A) 32/92/Pt.III/442 dt. 28.07.2017 with immediate effect.

Sd/-
Under Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.IV/66-A, Dated Shillong, the 28th September, 2018.

Copy forwarded to: -

1. The Advocate General/Additional Advocate General, Meghalaya, High Court of Meghalaya, Shillong - 793001.
2. The Deputy Commissioner, Ribhoi District, Nongpoh.
3. The District & Sessions Judge, Ribhoi District, Nongpoh.
4. The Accountant General (A & E), Meghalaya, Shillong – 793001.
5. The Superintendent of Police, Ribhoi District, Nongpoh.
6. Smti. Suzzanna K. Nongrum, Advocate, Nongpoh
7. The Secretary, Meghalaya High Court Bar Association.
8. The Secretary, Nongpoh Bar Association.
9. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
10. Public Prosecutor, Nongpoh for information.
11. DIPR, Shillong.
12. Treasury Officer, Nongpoh.
13. Law (B) Department.
14. NIC of the concerned District.
15. DEO, Law Department.
16. Guard file.

By order etc.,

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Under Secretary to the Government of Meghalaya,
Law Department.

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